

Weekly Board
In The Court Of H.H.J. SHRI. A.M. KHAN. (C.R. No. 27)
Criminal Cause List dated 28/09/2020

Sr. No	Case No.	Parties Name	Stage
1	CRI MA 345/19	Anish Kasturbhai Shah Vs M/s R.B. Financial Services Pvt. Ltd.	Hearing
2	CRI MA 346/19	Anish Kasturbhai Shah Vs M/s Firestorm Finance and Investment Pvt. Ltd.	Hearing
3	SC 1000/19	Vinod Mallappa Pawar and other one Vs V.B. Nagar p.stn	Order exhibit

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Sr. No	Case No.	Parties Name	Stage
1	SC 388/19	The State of Maharashtra Kurla Police station Vs Mohd Rizwan Mohd Jiyauddin Shaikh	Arguments
2	SC 606/12	The State of Antophill p.stn Vs Abudayan @ Dayan Anam Mistri and 3 others	Hearing
3	CRI APPEAL – 492/15	The State Malbar Hill p.stn Vs Firoz Afsar Shaikh and others	Hearing
4	SC 622/18	The State Dadar p.stn Vs Ramakant Sureshchandra Kewat	Hearing
5	SC 744/19	The State Dadar p.stn Vs Rupesh Dattatray Thorat	Statement u/s 313
6	SC 564/18	The State of Gavdevi p.stn Vs Sirajuddin Abdul Gafar Shaikh	Steps

Weekly Board
In The Court Of H.H.J. SHRI. A.M. KHAN. (C.R. No. 27)
Criminal Cause List dated 30/09/2020

Sr. No	Case No.	Parties Name	Stage
1	SC 29/18	The State of Mankhurd P.stn VS Bharatkumar Lachharam Prajapati	Hearing
2	SC 835/19	The state of Vakola P.stn Vs Ajeemshad Amirshad Khan and others six	Hearing
3	CRI APPEAL 686/19	M/s Air Hub Travels Through Aasim Alikadar Ahmed Farooqui- Applicant Vs Saleha Fakhi - Respondent	Hearing
4	CRI APPEAL 687/19	M/s Air Hub Travels Through Aasim Alikadar Ahmed Farooqui- Applicant Vs Saleha Fakhi - Respondent	Hearing
5	CRI APPEAL 688/19	M/s Air Hub Travels Through Aasim Alikadar Ahmed Farooqui- Applicant Vs Saleha Fakhi - Respondent	Hearing
6	CRI APPEAL 689/19	M/s Air Hub Travels Through Aasim Alikadar Ahmed Farooqui- Applicant Vs Saleha Fakhi - Respondent	Hearing
7	CRI APPEAL 690/19	M/s Air Hub Travels Through Aasim Alikadar Ahmed Farooqui- Applicant Vs Saleha Fakhi - Respondent	Hearing
8	SC 2065/19	The state Vakola p.stn Vs Nelson @ Acchu John Dsouza	Hearing
9	SC 367/19	The state of DCB CID Unit III Vs Suresh Ashok Doke and others 3	Reply

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Criminal Cause List dated 01/10/2020

Sr. No	Case No.	Parties Name	Stage
1	SC 399/12	The State DCB CID Bandra Vs Mohd Mittu Danes Shaikh and 5 others	Arguments
2	SC 700/16	Ghatkopar p.stn Vs Ravi Balai Handara	Hearing
3	SC 754/16 @ SC 230/18 @ SC 416/20	DCB CID Unit X Vs Pradyuman Vedprakash Yadav and others 5	Hearing
4	CRI BAIL APPLN 556/20	Binder Karansingh Gujjar @ Binder Gujjar Vs The state of DCB CID Police station	Hearing

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In The Court Of H.H.J. SHRI. A.M. KHAN. (C.R. No. 27)
Criminal Cause List dated 03/10/2020

Sr. No	Case No.	Parties Name	Stage
1	SC 520/18	The state of Nehrunagar p.stn Vs Ankush Pralhad Pandhare and others 2	Hearing
2	SC 1878/19	The state of Mankhurd p.stn Vs Nitin Barikrao Kamble and others 4	Charge